

ITEM NO.16

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2444/2024

RAMVEER

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

WITH

Crl.A. No. 2445/2024 (II)

Date : 18-10-2024 This appeal was called on for hearing today.

For Appellant(s)

Ms. Shefali Jain, Adv.
Mr. Ali Mushtaq Nawazish, Adv.
Mr. Rajeev Singh, AOR

For Respondent(s)

Mr. Rajat Singh, AOR
Mr. Dasam Sudhakara Reddy, Adv.
Mr. Sarthak Chandra, Adv.

Mehul Sharma, Adv.
Nagesh Sharma, Adv.
Kunudini Priyadarshini, Adv.
Mr. Karunakar Mahalik, AOR

UPON hearing the counsel the Court made the following
O R D E R

Both matters

Both the respondents are duly represented.

Original records from the High Court and Trial Court
have still not been received. Fresh reminder be issued.

List again on 05.02.2025.

SUJATA SINGH
Registrar

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